- (c) No, Sir.
- (d) Does not arise.
- (c) The existing Branch Recruiting Offices are considered adequate to cover the area for purposes of recruitment.

Funds for Tribal Development in Bihar

4950. SHRI SIMON TIGGA: Will the Minister of WELFARE be pleased to state:

- (a) the details of the Central Schemes for tribal development in the State of Bihar in the current year; and
- (b) the details of assistance given to voluntary agencies for tribal development?

THE DEPUTY MINISTER IN THE **MINISTRY** OF WELFARE (SHRI GIRIDHAR GOMANGO): (a) A sum of Rs. 1964.41 lakhs has been released to the Govt. of Bihar for 1985-86 as Special Central Assistance for Tribal sub-plan family oriented-cum-income generating schemes in various sectors viz., Agriculture, Horticulture, Animal Husbandary, Dairy Development, Village and Small Industries and forestry etc. Apart from this, an amount of Rs. 204.34 lakhs has been sanctioned under Article 275 (I) of the Constitution to meet the cost of Special schemes for Scheduled Tribes development in the State.

Under the Centrally Sponsored Schemes namely, Post Matric-Scholarship (both for SC and ST boys and girls), Book Bank (both for SC and ST boys and girls) and Research and Training (for STs only), a sum of Rs. 95.15 lakhs, 3.50 lakhs and Rs. 1.90 lakhs respectively has been released by this Ministry during 1985-86.

(b) A sum of Rs. 1.30 lakhs has been released during 1985-86 to Ramakrishna Mission Vivekananda Society, Jamshedpur for running a students' home and Technical Work Shop. Apart from this, Rs. 44,719 has been sanctioned to Rama Krishna Mission Tuberculosis Sanatorium, Ranchi for running a five bed hospital.

Assistance for Establishment of RSAC

4951. SHRI CHINTAMANI JENA: Will the PRIME MINISTER be pleased to

state the details of the Central assistance given for establishing Remote Sensing Application Centres during 1985?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNO-LOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL): Remote Sensing applications are conducted in the country by a number of Central and State Government agencies, including some academic institutions. The Central assistance mainly includes (a) financial assistance (b) providing general guidance which also includes assistance in the procurement of computer systems and (c) imparting training in remove sensing techniques. Regional Remote Sensing Centres are being set up in different regions of the country. with financial assistance provided by various Central Government Departments agencies including Department of Space. A number of Central agencies have also funded various remote sensing application activities.

Communal Riots in the Country

4952. SHRI CHINTAMANI JENA:
SHRI MOHANBHAI PATEL:
SHRI G. M. BANATWALLA:
SHRI DHARAM PAL SINGH
MALIK:
SHRI SUBHASH YADAV:
SHRI HANNAN MOLLAH:
SHRI MULLAPPALLY
RAMACHANDRAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of incidents of communal-riots in the country during the year 1985;
- (b) the number of persons who lost their lives in communal riots during the aforesaid period in each State; and
- (c) measures being taken by Government to check the rising trend of communal riots in the country?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU):